

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO.3762**

**TO BE ANSWERED ON THE 9<sup>TH</sup> AUGUST, 2016/SHRAVANA 18, 1938, (SAKA)**

**MODERNISATION OF POLICE**

**3762. SHRI MULLAPPALLY RAMACHANDRAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether any request/representation has been received from the State Government of Kerala for more Central assistance under the scheme of modernisation of police force; and**

**(b) if so, the details thereof along with the reaction of the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b) Yes, Madam. Request/demand of additional allocation of Rs.11 crore was received from the State Government of Kerala, under the Modernisation of Police Force(MPF) Scheme, towards the end of financial year 2014-15. Under this Scheme, the State Government of Kerala had approved central allocation of Rs.14.94 crore during FY:2015-16, out of which an amount of Rs. 2.01 crore had been released to Ordnance Factory Board for supply of weaponry to the State Police. The balance amount could not be released to the State for want of Utilisation Certificates in respect of the past releases. Further, during the FY:2015-16, State Action Plan with central allocation of Rs. 14.94 crore has been approved for the FY 2016-17 for modernisation of Police in Kerala state.**

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